

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(26) C.P. (CAA)-1427/230-232/(MB)/2018

CORAM:

Present :SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 20.07.2018

NAME OF THE PARTIES: Inter Continent Chemicals (India) Ltd.

SECTION OF THE COMPANIES ACT : 230-232.

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**ORDER**

1. The Learned Representative of the Petitioner is present.
2. The Representative of ROC is present.
3. The matter is adjourned to **07.09.2018.**

SD/-

**M.K. SHRAWAT.**  
**Member (Judicial)**

**20.07.2018.**

Suresh